Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 201

(Amount in ₹)

SI.	Category of creditor	Summary o	f claims received	Summary of c	laims admitted	Amount of	Amount of claims	Amount of claims under verificati	Details in	Remar ks,
No.		No of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	not admitted	on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	3	Nil
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	3	Nil
	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	Nil
	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	Nil
5	Operational creditors (Workmen)	•	-	1	-	-		-	3	Nil
6	Operational creditors (Employees)	ı	-	ı	-	-		-	3	Nil
7	Operational creditors (Government Dues)	ı	-	ı	-	-		-	3	Nil
	Operational creditors (other than Workmen and Employees and Government Dues)	1	3,16,565	1	3,16,565	-	•	-	3	Nil
	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	3	Nil
Total		1	3,16,565	1	3,16,565	-	-	-		

Annexure-1 Name of the corporate debtor: CONFRO AGROS LIMITED Date of commencement of CIRP: 01.02.2022 List of creditors as on: 12.02.2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

SI.	Name of Creditor	Details of	claim received		D	etails of claim admi	tted	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim	lunger verifica-	Remark s, if
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	•	% of voting share in CoC				
1								-	-	-	-	-

Annexure-2 Name of the corporate debtor: CONFRO AGROS LIMITED Date of commencement of CIRP: 01.02.2022 List of creditors as on: 12.02.2022

List of unsecured financial creditors belonging to any class of creditor

(Amount in ₹)

Sl.	l.	Details of claim received	Details of claim admitted					
				Amount of	Amount of any	Amount of claim not	Amount of claim	

No.		Name of cre- ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Whether related party?	% of voting share in CoC	contingent claim	mutual dues that	a dmitted	und er verifica tion	Remarks if any
							guarantee							
	1													
		Total		-	-							-		

Annexure-3

Name of the corporate debtor: CONFRO AGROS LIMITED

Date of commencement of CIRP: 01.02.2022

List of creditors as on: 12.02.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.		Details of	claim receive	Details of cl	aim admitted									Remarks , if any
	4	Date of rec	Amou nt clai med	Amount of claim admitte d	Nature of claim	-ity	Amount covered by guar antee	Whether related party?	% voting share in CoC	Amount of conti- ngent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica- tion	
						interest								
				Nil										

Annexure-4 Name of the corporate debtor: CONFRO AGROS LIMITED Date of commencement of CIRP: 01.02.2022 List of creditors as on: 12.02.2022 List of unsecured financial creditors

(other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of one ditor	Details of cla	m received	Details	of claim admitted				Amount of	Amount of any mutual dues, that may be		Amount of claim under	Remarks, if
No.	Name of cre- ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guar- antee	Whether related party?	% of Voting share in	conti- ngent claim	set-off	not admitted	verification	any
				Nil									
													i

Annexure-5
Name of the corporate debtor: CONFRO AGROS LIMITED
Date of commencement of CIRP: 01.02.2022
List of creditors as on: 12.02.2022

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of authorised representa- tive, if any	Name of work	Details of claim	received	Details of cl				d		Amount of conti- ngent claim	Amount of any mutual dues, that may be	Amount of claim under verification	Amount of claim not a dmitted	Remarks, if
No.			Date of	Amount claimed		of	claim		Whether	% voting	Ciaiiii	set-off	verincation	umnteu	
			receipt		admitted			claim	related party?	share in CoC,					
_				Nil				•							

Annexure-6
Name of the corporate debtor: CONFRO AGROS LIMITED
Date of commencement of CIRP: 01.02.2022

List of creditors as on: 12.02.2022

List of operational creditors (Employees)

(Amount in₹)

Sl. No.		Name empl		etails of 1 received	Details of clai	m admitted		Amount of	Amount of	Amount of claim	Amount	,
	Name of authorised of representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party? Whether related party? shar e in CoC, if applicable	Amount of contin- gent claim	•	under verifica -	claim not	Remarks, if
				Nil								
										,		

Annexure-7
Name of the corporate debtor: CONFRO AGROS LIMITED
Date of commencement of CIRP: 01.02.2022
List of creditors as on: 12.02.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of claimant		Details of claim r	eceived	Details of clai	m admitted				Amount of			
No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if		•		claim not	Remarks, if any
	Departme nt	Govern ment						applicable		off			
	1							-	-	-	-	-	-
	2							-	-	-	-	-	-
	3							-	-	-	-	-	-
	4							-	-	-	-	-	-
	Total			-	-								

Annexure-8
Name of the corporate debtor: CONFRO AGROS LIMITED
Date of commencement of CIRP: 01.02.2022
List of creditors as on: 12.02.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.		Details of clai	im received	Details of cla	aim admitted								Amount of		
No.		Date of receipt	mou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security	Amount covered guara	hv	Whether related party?	% of voting share in CoC	Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	claim not ad- mitted	Amount of claim under verifica- tion	
						interest	-ntee		party.						
	1 DRM Prasada Rao	15/02/2022 3,1	16,565/-	3,16,565/-	Professional charges	()	0	No	100	0	0	0	Nil	
	Total	3,1	16,565/-	3,16,565/-									•		

Annexure-9
Name of the corporate debtor: CONFRO AGROS LIMITED
Date of commencement of CIRP: 01.02.2022
List of creditors as on: 12.02.2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

												(Amount m	-)	
		Name of cre	De	tails of		Deta	ails of clai			Amount of contin	Amount of any mutual dues, that may be	Amount of claim	Amount of	Remarks, if
S	l. No	-ditor	claim	received		m a	admitted			-gent claim	set-off		claim under	· · · · · · · · · · · · · · · · · · ·
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?			not admitted	verifica- tion	any
					Nil									